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नुनमती-सिलीगुड़ी प्रोडक्टस पाइपलाइन

१२३. श्री भगवत नारायण भागवः न्या खान तथा ईंबन मंत्री यह बताने की कृपा करेंगे कि नुनमती-सिलीगुड़ी प्रोडक्ट्स पाइप-लाइन कब तक पूरी हो जायेगी और कब से उसे चाल किया जायेगा ?

t [Nunmati-Siliguri Products Pipeline

123. SHRI B. N. BHARGAVA: Will the Minister of "MINES AND FUEL be pleased to state by when the Nunmati-Siliguri products pipeline would be completed and when it will go into operation?]

बान तथा इँघन मंत्री (श्री के व्ही० मालवीय) : ननमती-सिलीगृडी प्रोडक्ट्स पाइपलाइन को १६६३ के ग्रंत तक पूरा करने का लक्ष्य है और यह पाइपलाइन १६६३ के ग्रंत तक चालू हो जायेगी।

t[THE MINISTER OF MINES AND FUEL (SHRI K. D. MALAVIYA): The Nunmati-Siliguri product pipeline is planned to be completed and ready for operation towards the end of 1963.]

इन्टीग्रेटेड नेवेली लिग्नाइट प्रोजेक्ट के ब्रन्तर्गत रिहाइश के क्वार्टरों का बनाया जाना

१२४. श्री भगवत नारायण भागवः क्या खान तथा इँचन मंत्री यह बताने की कृपा करेगे कि इन्टीग्रेटेड नेवली लिग्नाइट प्रोजेक्ट के अन्तरांत वर्तमान वर्ष में कितने रिहाइश के क्वाटरों के बनाये जाने योजना है और इसी अवधि में कितने मकानों के ग्रलाट किये जाने की सम्भावना है ?

to Questions

t [CONSTRUCTION OF RESIDENTIAL QUARTERS UNDER THE INTEGRATED NEYVEM LIGNITE PROJECT

124. SHRI B. N. BHARGAVA: Will the Minister of MINES AND FUEL be pleased to state the number of residential quarters proposed to be constructed under the Integrated Neyveli Lignite Project during the current year and the number of houses likely to be allotted during the same period?]

सान तथा इँधन मंत्री (श्री के व डी॰ मालवीय): चाल वर्ष में नेवेली नगर में २५७२ क्वाटरों के बनने ग्रीर नियतन होने की आशा है। यह कार्य इंटों और अन्य भवन सामग्री की प्राप्ति पर श्राधारित है।

t[THE MINISTER OF MINES AN» FUEL (SHRI K. D. MALAVIYA): Subject to availability of bricks and other building materials, 2572 quarters are expected to be constructed and allotted during the current year in the Ney-veli Township.]

REPRESENTATIONS RECEIVED FROM CLAM IV SMPLOYEES WORKING IN THE CENTRAL EXCISE DEPARTMENT IN KERALA

125. SHRIMATI DEVAKI (GOPIDAS): Will the Minister of FTNANCB be pleased to

(a) whether Government hav» received any representations from th« Class IV employees working in th« Central Excise Department in Kerala regarding anomalies in the revision o' their pay scales and fixation of pay as a result of the recommendations of the Second Pay Commission; and

t[]English translation. 323

(b) if so, what action has been taken in the matter.

THE MINISTER OP FINANCE (SHRI MORAHJI R. DESAI): (a) Yes, Sir.

(b) The matter is under consideration.

IAS AND IPS OFFICERS APPOINTED FROM EACH STATE

126. SHRIMATI DEVAKI (GOPI DAS): Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the number of persons appointed to the Indian Administrative and Indian Police Services from each State during the years 1958-59, 1959-60 and 1960-61; and
- (b) the number of persons amongst them who belong to Scheduled Castes/ Scheduled Tribes and other Backward Communities?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI B. N. DATAR): (a) Two statements giving the requisite information are attached. [See Appendix XL, Annex-ure No. 9.]

(b) Apart from the Scheduled Castes/Tribes, there is no provision for the reservation of appointments or posts in favour of any other backward communities.

STEEL PLANT IN GOA

127. SHRI SITARAM JAIPURIA: Will the Minister of STEEL AND HEAVY INDUSTRIES be pleased to state:

- (a) whether Government propose to set up a steel plant in Goa; and
 - (b) if so, when it will be set up?

THE MINISTER OF STEEL, AND HEAVY INDUSTRIES (SHRI C. SUB-RAMANIAM): (a) and (b). There is no proposal to set up a steel plant in Goa during the Third Plan period.

The items to be included in the Iron and Steel Programme for the Fourth Plan are to be considered by a Steering Group recently constituted 'or this purpose. This Group may consider this question also.

128. [Transferred to the 17th August, 1962.]

VACANCIES RESERVED FOR SCHEDULE CASTE S/SCHEDULED TRIBES

- 129. SHRIMATI DEVAKI (GOPI DAS): Will the Minister of HOMI AFFAIRS be pleased to state:
- (a) how many vacancies of gazetted and non-gazetted posts under the Central Government were reserved for the Scheduled Caste/Scheduled Tribe candidates during the period from 1st Arril, 1960 to 31st March, 1962; and
- (b) how many of them were filled up by the candidates not belonging to the above categories during the $\rm s^{\sim 106}$ period?

THE DEPUTY MINISTER IN THB MINISTRY OF HOME AFFAIRS (SHRIMATI IVARAGATHAM CHANDRASE-KHAR): (a) und (b) The information required is I eing collected. A statement will be laid on the Table of the House as scxn as possible.

KERALA GRANDHASALA SANGHOM

- 130. SHRIMATI DEVAKI (GOPI DAS): Will t le Minister of EDUCATION be pleased to state:
- (a) whether Government have received any amplication for financial assistance from the Kerala Grandhasala Sanghon;; and
- (b) if so, what action has been taken on it?

THE MINIS ITER OF EDUCATION (DR. K. L. SIBIMALI): (a) Yes, Sir.

(b) A statement is attached